

SCHEDULE- II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016

For the attention of the stakeholders of Purple Advertising Services Private Limited.

Sl. No.	Particulars	Details
1	Name of corporate debtor	Purple Advertising Services Private Limited
2	Date of incorporation of corporate debtor	09.07.2008
3	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies (ROC), Kolkata
4	Corporate Identity No. of the corporate debtor	U74300WB2008PTC127335
5	Address of the registered office and principal office (if any) of corporate debtor	Century Tower, 2 nd Floor, 45, Shakespeare Sarani, Kolkata WB 700017 IN
6	Date of closure of Insolvency Resolution Process	17.05.2022
7	Liquidation commencement date of corporate debtor	18.05.2022
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Shyamal Kumar Bhattacharjee Insolvency Professional Reg. No. IBBI/IPA-003/IP-N00092/ 2017-2018/10892
9	Address and e-mail of the liquidator, as registered with the Board	27/1 B T Road, Green View Apartment Flat-I-001, Kamarhati, Kolkata-700058 skbhattacharjee90@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	CA-168, Salt Lake City, Kolkata-700064. skbhattacharjee90@gmail.com
11	Last date of submission of claims	17.06.2022

Notice is hereby given that the National Company Law Tribunal KOLKATA BENCH, KOLKATA has ordered the commencement of liquidation of Purple Advertising Services Private limited on 18.05.2022 under section 33 of IBC, 2016.

The stakeholders of Purple Advertising Services Private Limited. are hereby called upon to submit their claims with proof on or before 17.06.2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Shyamal Kumar Bhattacharjee

Liquidator of Purple Advertising Services Private Limited – In Liquidation
Reg. No. IBBI/IPA-003/IP-N00092/ 2017-2018/10892

Place: Kolkata
Date: 21/05/2022

SHYAMAL KUMAR BHATTACHARJEE
INSOLVENCY PROFESSIONAL
IBBI/IPA-003/IP-N00092/2017-18/10892